

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP/CA/12/2024
NAME OF THE PETITIONER : Kalladiyenthal Kasinathan Premkumar
NAME OF THE RESPONDENT(S) : Lightzip Technologies Pvt Ltd & 4 Ors
UNDER SECTION : Sec 241,242 & 130 Of CA, 2013 r/w Rules
11,13,14 & 81 of NCLT Rules, 2016

ORDER

Ld. Counsel Mr. Ashlyn Christo for the Petitioner. Ld. Counsel Ms. Shakunthala for the Respondent. Ld. Counsel Mr. Prasanna Vineeth Durai is present.

Counsel for the Respondent sought additional time for hearing as the rejoinder has been received only yesterday.

Pleadings are complete.

List the Petition for hearing on **21.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk